## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/430

Dated Shillong, the 28th June, 2023

It is hereby notified to all concerned that DIVISION BENCH II comprising the Hon'ble the Chief Justice and Hon'ble Mr. Justice W. Diengdoh will not sit on **June 30, 2023** and all cases fixed before the DIVISION BENCH on the said day shall stand adjourned and will appear on **July 3, 2023**.

Further, all cases listed before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew on **June 30**, **2023** shall stand adjourned and will be listed in due course except for urgent matters, which, if any, may be mentioned before the SINGLE BENCH of Hon'ble Mr. Justice W. Diengdoh in Court Room No.3.

By Order,

JOINT REGISTRAR (LISTING)
Dated Shillong, the 28th June, 2023

## Memo NO.HCM.III/166/2019-Judl./Part-1/430-A Copy to: -

- 1. The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information of the Registrar General.
- 5. The P.S. to the Advocate General/Addl. Advocate General, Shillong for kind information.
- 6. The Deputy Solicitor General/Central Govt. Counsel, High Court of Meghalaya, Shillong for kind information.
- 7. The President/ Secretary, High Court Bar Association, Shillong for kind information.
- 8 The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. He is also requested to get the same uploaded in the Official Website.
- 9. All Court Masters concerned for information and necessary action.
- 10. Notice Board.
- 11. Office File.

JOINT REGISTRAR (LISTING)

